Neena Bansal Krishna
D.H.J.S
Director (Academics)

ज्ञान दर्शन और चरित्र
Delhi Judicial Academy

DELHI JUDICIAL ACADEMY
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10/8/18

No. DJA/Acd./Trg./Law,Tech.&Dev./1221/2018/ 5325 09th August, 2018

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10 AUG 2018

To

1. Sh. Talwant Singh, District & Sessions Judge, Central District, THC
2. Sh. Rajnish Bhatnagar, District & Sessions Judge, North-West District, Rohini
3. Ms. Asha Menon, District & Sessions Judge, South District, Saket
4. Sh. Brijesh Sethi, District & Sessions Judge, South-West District, Dwarka
5. Sh. Girish Kathpalia , District & Sessions Judge, South-East District, Saket
6. Sh. Rakesh Tewari, District & Sessions Judge, East District, KKD
7. Ms. Poonam A. Bamba, District & Sessions Judge, New Delhi District, PHC
8. Sh. A. S. Jayachandra, District & Sessions Judge, Shahdara District, KKD
9. Sh. Deepak Jagotra, District & Sessions Judge, North-East, KKD
10. The Officiating District & Sessions Judge, West District, THC
11. The Officiating District & Sessions Judge, North District, Rohini
12. The Chairman, District Courts Website Committee, THC

Sub.: Orientation programme on Law, Technology & Development for mixed group of DHJS & DJS

Respected Sir/Madam,

The Delhi Judicial Academy is conducting an Orientation programme on **'Law, Technology & Development'** for mixed group of DHJS & DJS as per the Continuous Judicial Education & Training Programmes Calendar 2018 approved by the Hon'ble High Court of Delhi. The programme is scheduled to be conducted on **24th and 25th, August, 2018.**

The Hon'ble High Court has nominated the Judicial Officers for this programme. The Nomination list is enclosed as **Annexure-A**. The schedule of the programme will be communicated later.

It is requested that the nominated Judicial Officers posted in your District may kindly be communicated their nomination through your good office.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 24th and 25th, August, 2018 so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible. **It may also be informed that use of Plastic Water Bottles has been discontinued in the DJA.**

The Chairman, District Courts Website Committee is also requested to publish the names of the nominated Judicial Officers in the website of Delhi District Courts for the information of the lawyers and the litigants.

With regards.

Yours faithfully,

(Neena Bansal Krishna)

Encls.: As Above

DJSJ (HQrs)
09/8/18
Ld. OIC (Judl. Br.)

Nomination List of Orientation Programme on Law, Technology & Development for Mixed Group of DHJS & DJS on 24-25 August, 2018

S. No.	Name of Officer	Present Posting	Civil/ Police District	Place of Posting
		DHJS		
1	Sh. Braj Raj Kedia	Principal Judge, Family Courts	South-West	Dwarka
2	Sh. Yashwant Kumar	Principal Judge, Family Courts	New Delhi	PHC
3	Sh. Om Prakash Saini	Special Judge (PC Act) (CBI)	New Delhi	PHC
4	Sh. Manu Rai Sethi	ASJ	North-West	Rohini
5	Sh. Praveen Kumar	ADJ	New Delhi	PHC
6	Sh. Virender Kr. Goyal	ASJ	West	THC
7	Dr. Kamini Lau	Special Judge (PC Act) (CBI)	Central	THC
8	Ms. Pinki	Judge, Family Court	North	Rohini
9	Sh. Sunil Kr. Aggarwal	Judge In-charge, Mediation Centre	New Delhi	PHC
10	Ms. Nivedita Anil Sharma	ASJ	West	THC
11	Ms. Sukhvinder Kaur	ASJ	North	Rohini
12	Sh. Gulshan Kumar	ASJ	South-East	Saket
13	Sh. Inder Jeet Singh	ASJ	Shahdara	KKD
14	Sh. Pawan Kr.Jain	PO MACT	Central	THC
15	Sh. Rakesh Kumar-I	POLC	South-West	Dwarka
16	Sh. Manmohan Sharma	Judge In-charge, Mediation Centre	North-West	Rohini
17	Sh. Pitamber Dutt	Judge, Family Court	South-West	Dwarka
18	Sh. Pawan Kr. Matto	Special Judge (NDPS)	North-West	Rohini
19	Ms. Illa Rawat	ASJ (Special Fast Track Court)	South	Saket
20	Sh. Rajeev Bansal	PO MACT	South-East	Saket
21	Sh. Kovai Venugopal	Special Judge (PC Act) (CBI)	Central	THC
22	Sh. Sidharth Sharma	ADJ	East	KKD
23	Sh. Manoj Kumar	ADJ	Central	THC
24	Sh. Ajay Pandey	ASJ	New Delhi	PHC
25	Sh. Vidya Prakash	PO MACT	North	Rohini
26	Sh. Rakesh Pandit	Joint Registrar (Judicial)	0	DHC
27	Sh. Ajay Gupta	ASJ + Special Judge (NDPS)	East	KKD
28	Sh. Gorakh Nath Pandey	PO MACT (Pilot Court)	North-East	KKD
29	Sh. Naresh Kr Malhotra	Special Judge (PC Act) (CBI)	New Delhi	PHC
30	Sh. Manish Gupta	ADJ	North-West	Rohini
31	Ms. Navita Kumari Bagha	ASJ (Special Fast Track Court)	East	KKD
32	Sh. Ram Lal Meena	ASJ	South-West	Dwarka
33	Sh. Anil Antil	ADJ	South-East	Saket
34	Sh. Vinay Singhal	POLC	South-West	Dwarka
35	Ms. Rekha	ASJ (Electricity)	Central	THC
36	Sh. Rakesh Kumar-IV	Joint Registrar (Judicial)	0	DHC
37	Sh. Sanjay Khanagwal	Special Judge (PC Act) (ACB)	Central	THC
38	Sh. Pooran Chand	ASJ	East	KKD
39	Ms. Savitri	Special Judge (NDPS)	Shahdara	KKD
40	Sh. Munish Markan	ADJ	South	Saket
41	Sh. Vishal Singh	ADJ	Central	THC
42	Ms. Shuchi Laler	ADJ	East	KKD
43	Sh. Tarun Yogesh	ADJ	South-West	Dwarka
44	Sh. Neeraj Gaur	ADJ	North	Rohini
45	Sh. Gaurav Rao	ADJ + Waqf Tribunal	New Delhi	PHC
46	Sh. Sudhanshu Kaushik	Joint Registrar (Judicial)/Central Project Coordinator (CPC)	0	DHC
47	Ms. Vandana Jain	ADJ	South-East	Saket
48	Sh. Sandeep Garg	ACMM	South	Saket
49	Sh. Naveen Gupta	Additional Secretary, DLSA	0	PHC
50	Ms. Shivali Sharma	CMM	East	KKD
51	Sh. Ajay Garg	CMM	Shahdara	KKD
52	Ms. Vandana	SCJ-cum-RC	North	Rohini

53	Ms. Monika Saroha	SCJ-cum-RC	South-East	Saket
54	Sh. Hemraj	Principal Magistrate, JJB-II	Central	Feroz Shah Kotla
55	Ms. Gurmohina Kaur	ACMM	New Delhi	PHC
56	Sh. Purshotam Pathak	DJS, Compotent Authority (DUSIB)	Central	THC
57	Sh. Sunil Kumar	JSCC-cum-ASCJ-cum-GJ	North	Rohini
58	Sh. Pawan Singh Rajawat	ACMM (Special Acts)	Central	THC
59	Sh. Sushil Anuj Tyagi	JSCC-cum-ASCJ-cum-GJ	South-East	Saket
60	Sh. Dheeraj Mor	ACJ-cum-CCJ-cum-ARC	South-West	Dwarka
61	Sh. Navjeet Budhiraja	ACJ-cum-CCJ-cum-ARC	West	THC
62	Sh. Gajender Singh Nagar	ACJ-cum-CCJ-cum-ARC	Central	THC
63	Sh. Viplav Dabass	Civil Judge	Central	THC
64	Ms. Aanchal	MM (Mahila Court)	West	THC
65	Sh. Pankaj Sharma	Civil Judge	West	THC
66	Ms. Niti Phutela	MM (Mahila Court)	South	Saket
67	Ms. Saumya Chauhan	MM	West	THC
68	Sh. Dhirendra Rana	Full Time Secretary, DLSA	North	Rohini
69	Sh. Harun Pratap	MM	South-East	Saket
70	Ms. Swati Katiyar	Principal Magistrate, JJB-V	Shahdara	Family Court Complex, Vishwas Nagar
71	Sh. Abhilash Malhotra	MM	Central	THC
72	Sh. Jagmohan Singh	Full Time Secretary, DLSA	South-West	Dwarka
73	Sh. Dharmender Singh	MM	New Delhi	PHC
74	Sh. Kishore Kumar	MM	South-West	Dwarka
75	Sh. Sushil Kumar	MM	North-West	Rohini
76	Ms. Ankita Lal	MM	South-East	Saket
77	Sh. Pranjal Aneja	MM	Shahdara	KKD
78	Ms. Prabh Deep Kaur	MM (NI Act)	South	Saket
79	Ms. Deepika Singh	MM	West	THC
80	Ms. Kadambari Awasthi	MM	North	Rohini
81	Ms. Rajani Ranga	MM (Mahila Court)	North-West	Rohini
82	Sh. Anurag Dass	MM	South	Saket
83	Ms. Sheetal Chaudhary Pradhan	MM (Mahila Court)	South-East	Saket
84	Ms. Rajat Goyal	MM (NI Act)	South	Saket
85	Ms. Sonam Gupta	MM (Mahila Court)	West	THC
86	Ms. Nabeela Wali	MM	East	KKD
87	Ms. Neeti Suri Mishra	MM	Central	THC
88	Sh. Himanshu Raman Singh	MM	South-West	Dwarka
89	Ms. Tanya Bamniyal	MM (NI Act)	South-East	Saket
90	Sh. Mohit Sharma	Civil Judge	South-West	Dwarka
91	Ms. Paridhi Gupta	MM (NI Act)	South-West	Dwarka
92	Ms. Dhanashree Deka	Civil Judge	Central	THC

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT: DELHI

No. 54336-365/JOTP/Gaz./2018 Dated, Delhi the 13 AUG 2018

Copy forwarded alongwith its enclosures for information and necessary action to :-

1. The Officer In-charge, Pool Car, Tis Hazari Court, Delhi.
2. The concerned Judicial Officers of Central District, Tis Hazari Court, Delhi including officers on deputation (as per list attached with the letter as Mark 'A').
3. The CMM, Central, Tis Hazari Court, Delhi.
4. The SCJ-cum-RC, Central, Tis Hazari Court, Delhi.
5. The Administrative Civil Judge, Central, Tis Hazari Court, Delhi.
6. The Administrative Officer (Judl.), Care-taking Branch, Tis Hazari Court, Delhi.
7. The P.S. to Ld. District & Sessions Judge (HQs), Delhi.
8. The Reader to Ld. District & Sessions Judge (HQs), Delhi.
9. The PRO, Facilitation Centre, Tis Hazari Court, Delhi.
10. The Filing Branch, Central, Tis Hazari Court, Delhi.
11. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.

(Anju Bajaj Chandna)
Spl. Judge (PC Act)-06 (CBI)
Officer In-charge (Judicial Branch), Central
Tis Hazari Court, Delhi